NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 31

MA 2070/2019,MA 2071/2019,CA 361/2021,CA 364/2021,CA 427/2021,IA 1/2022,IA 2/2022,CA 51/2022,CA 97/2022,CA 102/2022, CA 118/2022,CA 119/2022,CA 181/2022, CA 190/2022 IN CP/3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH **SH. H. V. SUBBA RAO**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **13.06.2023.**

NAME OF THE PARTIES: **UNION OF INDIA**
V/S
INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD
Section 242(4)241 & 242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **31.07.2023.**

SD/- ***SD/-***
ANU JAGMOHAN SINGH **H. V. SUBBA RAO**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

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